



केंद्रीय सूचना आयोग
Central Information Commission
बाबा गंगनाथ मार्ग, मुनिरका,
Baba Ganganath Marg, Munirka,
नई दिल्ली, New Delhi – 110 067

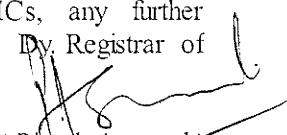
Dated the 10 May, 2019

ORDER

Sub: Compliance of the orders of the Commission.

In supersession of all the earlier decisions / instructions / orders issued on the subject, it has been decided that henceforth the communications reporting non-compliance of the Commission's order passed under the Act shall be dealt with in the following manner:-

- (i) In cases where no time period is fixed for complying with the orders of the Commission, it shall be presumed that the same are to be complied within 30 days from the date of the said order.
- (ii) Communications reporting non-compliance received in the Commission by post / hand shall be allotted a diary number by the Dak Section and forwarded to the Central Registry. Therefore, the same shall be scanned and appended to the e-book of the concerned case file by the Central Registry;
- (iii) Communications reporting non-compliance received online by the Commission shall be allotted a diary number by the software. Thereafter, the same shall be appended to the e-book of the concerned case file by the Central Registry.
- (iv) All such communications thus appended will thereafter be processed in the Concerned case file by the concerned Registry.
- (v) After the scrutiny by the Registry, the matter would be placed before the CIC / ICs for orders. Order(s) of the CIC / ICs shall be communicated to the Parties concerned and uploaded on the website;
- (vi) After the matter is decided and closed by CIC / ICs, any further communication in the matter shall be filed by the concerned Dy. Registrar of the Commission.


(Piyush Agarwal)
Registrar

To: All concerned

Copy to:

1. DR to Chief IC/ DR to IC (BJ)/ DR to IC (VN)/DR to IC (DP)/ DR to IC (YS)/ DR to IC

File No.CR 2-13/16/2019-CR2-CIC

(SC)/ DR to IC (NG)

2. PPS to Chief IC/ PPS to IC(BJ)/ PPS to IC (VN)/ PPS to IC (DP)/ PPS to IC (YS)/ PPS to IC (SC)/ PPS to IC (NG)

3. PS to Secretary

4. PS to Addl. Secretary

5. JS (Admn)/JS (Law)/JS (P&B)

6. JS (MR) - to endorse copies to the concerned Public Authorities and to upload on the website of the Commission

7. RTI Cell/Central Registry I & II/Dak Section/Library/Record Room